## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI. S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TPC/215/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: BALAJI KNIT FASHIONS

NAME OF THE RESPONDENT(S)

: PINKY ENTERPRISES PVT LTD

**UNDER SECTION** 

: 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

BITHIRUNAYOKRARASU

Coursel for Petitioner Mounts

Coursel for Reports White his

## **ORDER**

Mr. B.Thirunavukkarasu, Counsel for Petitioner present. Mr. V.Harikumar, Counsel for Respondent present. Counsel for Petitioner has complied the provisions of Section 9(3)(b)(c) of I & B Code, 2016. Counsel for Respondent prayed time for arguments. Put up on 13.07.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)